श्री सीताराम येचुरी: मैं यही प्रार्थना करता हूं कि यह चिंतन पूरी सरकार में आ जाए और सिर्फ वहां तक सीमित न रहे।

श्रीमती सुषमा स्वराजः यह भारत सरकार का चिंतन है।

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Sir, I would like to ask one question. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No more questions. ... (Interruptions)...

SHRI A. NAVANEETHAKRISHNAN: What is the punishment prescribed under the law for hate crimes? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: She has replied to every question. What do you want to know? ...(*Interruptions*)...

SHRIA. NAVANEETHAKRISHNAN: What is the punishment prescribed under the law for hate crimes? ...(Interruptions)... I would like to know about it. ...(Interruptions)... I appreciate the good efforts made by our Foreign Affairs Minister. I would like to know about the punishment prescribed for hate crimes.

MR. DEPUTY CHAIRMAN: That is in America. ... (Interruptions)...

SHRI A. NAVANEETHAKRISHNAN: I would like to know about it. ...(Interruptions)...

श्रीमती सुषमा स्वराजः जब जांच पूरी हो जाएगी और offence पता चल जाएगा तब punishment आएगी। उससे पहले punishment के बारे में कोई कैसे बता सकता है?

SHRI A. NAVANEETHAKRISHNAN: What is the punishment under the law? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: That is all. You are a lawyer. You know that. ... (*Interruptions*)... Sit down. ... (*Interruptions*)... Now, Special Mentions. Shri Majeed Memon is not here. Shri P.L. Punia is also not here. Dr. V. Maitreyan.

## **SPECIAL MENTIONS – Contd.**

## Demand for instituting inquiry into alleged irregularities in recruitment for posts of postman and mail guard in Tamil Nadu

DR. V. MAITREYAN (Tamil Nadu): Sir, the Postal Department of the Union Government conducted examination for direct recruitment of postman and mail guard on December 11, 2016. For 300 vacancies in Tamil Nadu, several thousand candidates,

[Dr. V. Maitreyan]

mostly postgraduates and even engineering graduates, had appeared in the examination. The result of the exam was published on March 14, 2017 and it came as a shocker. Students from Hisar in Harvana and Maharashtra had topped in all the 47 postal divisions in Tamil Nadu in which one of the papers was Tamil language. What was more surprising was that those candidates from other States had scored top marks in Tamil language paper. Some such candidates had even 24 out of 25 marks in Tamil language paper. As candidates from Tamil Nadu became suspicious about the results, they obtained mobile phone numbers of qualified candidates from other States through exam roll numbers and tried to speak to them. But the candidates from Haryana could not utter a word in Tamil. When the candidates from Tamil Nadu tried to communicate to the Postal Department through the website where the results were published, the website was shut down immediately. There seems to be some foul play in conducting of the examination. The future of meritorious candidates from Tamil Nadu who had burnt midnight oil preparing for the exam has been jeopardized. Further, appointing non-Tamils as postman and mail guard in Tamil Nadu will result in disservice, particularly in rural areas. I appeal to the Government of India to institute an inquiry into the matter and do justice to the candidates from Tamil Nadu.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I associate myself with the Special Mention made by Dr. V. Maitreyan.

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, I also associate myself with the Special Mention made by Dr. V. Maitreyan.

SHRI LA. GANESAN (Madhya Pradesh): Sir, I also associate myself with the Special Mention made by Dr. V. Maitreyan.

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Sir, I also associate myself with the Special Mention made by Dr. V. Maitreyan.

SHRI D. RAJA (Tamil Nadu): Sir, I also associate myself with the Special Mention made by Dr. V. Maitreyan.

MR. DEPUTY CHAIRMAN: Okay. The House stands adjourned till 11 a.m. on Tuesday, the 21st March, 2017.

The House then adjourned at two minutes past six of the clock till eleven of the clock on Tuesday, the 21st March, 2017.